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ITEM NO.83

REGISTRAR COURT.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 732 OF 2008

BEFORE THE REGISTRAR S.G. SHAH

RAMACHANDRAN

Appellant (s)

VERSUS

STATE OF KERALA

Respondent(s)

(With appln(s) for permission to file additional documents
and office report)

Date: 24/08/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. P.V. Dinesh,Adv.

For Respondent(s)

Mr. R. Sathish,Adv.

UPON hearing counsel the Court made the following
O R D E R

Registry to process the matter for final hearing.

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(S.G. SHAH)
REGISTRAR

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